

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

EXCISE Appeal No. 11112 of 2019-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-COM-01-18-19 dated 18.03.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Shreyas Intermediates Ltd

...Appellant

D-22-24 And 27 Midc Industrial Estate Lote Parshuram Taluka Khed
Ratnagiri, RATNAGIRI
MAHARASHTRA

VERSUS

C.C.E. & S.T.-Surat-i

...Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE:

Present For the Appellant : Shri Ansul Jain, Advocate

Present For the Respondent : Shri G. Kirupanandan, Superintendent (AR)

CORAM:

HON'BLE MEMBER (JUDICIAL), RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), RAJU

DATE OF HEARING : 06/12/2022

ORDER

Appeal disposed of. For order, see order of date in Excise Appeal No.
11109 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

KL